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ITEM NO.45

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal

No(s). 924-925/2015

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BIR SINGH & ORS.

Respondent(s)

Date : 27/11/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. Mukul Singh, Adv.
Mr. Gaurav Dhingra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.2 is reported to be dead. The learned counsel
for the appellant shall within a period of four weeks t
ake appropriate steps.
List again on 5.2.2016.

MG

(M V RAMESH)
Registrar

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.11.27
16:23:52 SCT
Reason: